

R.O.C.No.9/2019-Con.B2



**SENIOR CIVIL JUDGES
PROMOTION,
TRANSFER & POSTINGS**

NOTIFICATION No. 121 / 2019

I

Tmt. S.Rohini, Senior Civil Judge of Tamil Nadu State Judicial Service, functioning on deputation in the Puducherry Judicial Service as Additional Sub Judge, Puducherry, who has been repatriated to her parent service viz., Tamil Nadu State Judicial Service in Order No. 1718/2019-LD(1), Law Department, Government of Puducherry, dated 24.06.2019, is transferred and posted as VIII Assistant Judge, City Civil Court, Chennai, in the existing vacancy.

II

Thiru.R.Jagadeesan, Civil Judge of Tamil Nadu State Judicial Service, functioning on deputation in the Puducherry Judicial Service as Principal District Munsif-cum-Judicial Magistrate No.I, Karaikal, who has been promoted to the cadre of Senior Civil Judge subject to the outcome of W.P. Nos.20449, 20451 and 20452 of 2015 pending before the Hon'ble High Court of Madras and repatriated to his parent service viz., Tamil Nadu State Judicial Service in Order No.1718/2019-LD(2), Law Department, Government of Puducherry, dated 24.06.2019, is posted as Sub Judge, Nagapattinam, in the existing vacancy.

**HIGH COURT OF MADRAS,
CHENNAI.
DATED:25.06.2019.**

**Sd/- C.Kumarappan,
REGISTRAR GENERAL**